

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD.

Reserved

Registration O.A. No. 264 of 1986.

Brij Mohan Vs. Asstt. Engineer Cross
Bar Sansthapan, Allaha-
bad and 3 others

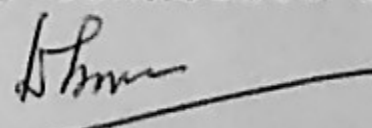
CONNECTED WITH

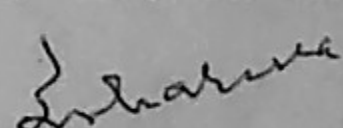
1. Registration O.A.No.263 of 1986
Changu Lal Vs. Asstt. Engineer, Cross Bar
Sansthapan, Allahabad and 3 others.
2. Registration No. O.A.266 of 1986
Chandra Kumar Vs. Asstt. Engineer, Cross
Bar Sansthapan Allahabad and
3 others
3. Registration No. O.A.279 of 1986
Anil Kumar Malviya Vs. Asstt. Engineer, Cross Bar
Sansthapan, Allahabad and
others
4. Registration O.A.no.275 of 1986
Ashok Kumar Vs. Assistant Egnineer, Cross Bar
Sansthapan, Allahabad and 3 others
5. Registration D.A.no. 280 of 1986
Munna Lal Vs. Asstt. Engineer Cross Bar Sansthapan
Allahabad and 3 others
6. Registration O.A.No.333 of 1986
Hirday Kishore Tiwari Vs. Asstt. Engineer Cross
Bar Sansthapan, Allahabad
and 3 others.

Hon. D.S.Misra, AM
Hon. G.S.Sharma, JM

(By Hon. G.S.Sharma, JM)

For order, see our order of date passed
in the connected registration O.A.No. 263 of 1986.


10.12.1986
Member (A)


10.12.1986
Member (J)

Dated 10.12.1986
kkb